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**CENTRAL ADMINISTRATIVE TRIBUNAL,
JODHPUR BENCH, JODHPUR**

Original Application No. 276/2007

Date of order: 01.11.2007

CORAM:

**HON'BLE MR. JUSTICE A.K. YOG, JUDICIAL MEMBER.
HON'BLE MR. TARSEM LAL, ADMINISTRATIVE MEMBER.**

Gulam Moinudeen s/o Shri Fakrudeen, aged 48 years, r/o Vyaparion Ka Mohalla, Bikaner : Pipe Fitter HS in the office of Garrison Engineer, MES (N), Bikaner.

...Applicant.

Mr. Vijay Mehta, counsel for applicant.

VERSUS

1. Union of India, through the Secretary to the Government, Ministry of Defence, Raksha Bhawan, New Delhi.
2. Commander Works Engineer, MES (Air Force), Bikaner.
3. Commander Works Engineer, MES (Army) Bikaner.

...Respondents.

ORDER (Oral)
(Per Hon'ble Mr. Justice A.K. Yog, Judl.Member)



Heard Shri Vijay Mehta, learned counsel for the applicant.

We have gone through the pleadings contained in the Original Application No. 276/2007.

Applicant in para 4.8 of the O.A. admits to have filed a representation dated 08.08.2007 before Respondent No. 2. According to him, vide para 4.9 of the O.A., the representation has not been decided and he has not been obliged by granting promotion allegedly due to him.

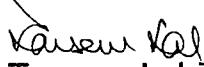
The matter relates to seniority and granting Relief as claimed in this O.A., is likely to affect adversely other persons but not impleaded in this O.A.

In view of the above, we direct the concerned competent authority / respondent No. 2 to decide aforesaid representation, additional representation (if any now filed), within three months of receipt of certified copy of this order along with complete copy of O.A. with annexures, provided the same is filed (as stipulated above) by the applicant before the concerned competent authority within four weeks from today.



Original Application No. 276/2007 is disposed of accordingly by moulding the reliefs to the extent indicated above.

"No order as to costs".


 [Tarsem Lal]
 Administrative Member


 [A.K. Yog]
 Judicial Member

kumawat

No. 266 10289
11.11.52
Louis V. 11/11/52

Part II and III destroyed
in my presence on 15.6.54
under the supervision of
Section Officer () as per
order dated 16.6.54.

Section Officer (Record)